## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:248 ANSWERED ON:15.03.2010 PRODUCTION OF CEMENT Antony Shri Anto;Bhujbal Shri Sameer

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the import/export of cement made during the last three years, country-wise, year-wise and quantity-wise;
- (b) whether the country is facing shortage of raw materials for the production of cement;
- (c) if so, the steps taken by the Government to solve this problem;
- (d) whether the Government has any mechanism to regulate the quality of cement in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 248 FOR ANSWER ON 15TH MARCH, 2010 REGARDING PRODUCTION OF CEMENT.

- (a): The details are at Annexure.
- (b) & (c): The industry has not experienced shortage of limestone. There is a gap in the coal linkage which is being met through import and purchase through e-auctions/use of alternate fuels.
- (d) & (e): Cement is under compulsory BIS certification, which implies that no person can manufacture, sell or distribute cement which does not conform to the specified standard, and which does not bear the standard mark. The standards are developed by the Bureau of Indian Standards (BIS). The BIS and the State Governments have powers and responsibility to ensure compliance with the standards.